

WEEKLY CAUSE LIST
16.04.2018 to 20.04.2018



NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 16th April, 2018
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 142/2017(CZ) (M.A.No.506/17)	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
AFTER NOTICE				
2.	Original Application No. 01/2018(CZ)	Jiwan Lal Barbaiya Vs State of MP & 4 Ors.	Mr. Dharamvir Sharma, Adv.	
FOR COMPLETION OF PLEADING				
3.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Shaurabh Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om ShankarShrivastava Adv. for R-5,6	
4.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr.OmShankarShrivastava,Ac Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 87/2017(CZ) (M.A.No.365/17) (M.A.No.04/18) (M.A.No.05/18) (M.A.No.26/18)	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh,Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. PramodChoudhary,Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	

6.	Appeal No. 07/2017(CZ)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	(Amicus Curiae)
8.	Original Application No. 158/2016(CZ)	Naveen Saraswat Vs. State of Rajasthan & 3 Ors.	Mr. Om ShankarShrivastava, Adv. Mr. Sandeep Singh, Adv.	
9.	Appeal No. 38/2017(CZ) (M.A.No.503/17)	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankarShrivastava,Ac Mr.VijayBahadurTomar,Adv. Mr. RamendraVishwakarma, Mr. Brijraj Singh, Adv.	
10.	Appeal No. 39/2017(CZ) (M.A.No.504/17)	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankar Shrivastava, Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. RamendraVishwakarma, Adv.	
11.	Original Application No. 102/2017(CZ) (M.A.No.413/17) (M.A.No.510/17) (M.A.No.511/17) (M.A.No.512/17) (M.A.No.513/17) (M.A.No.514/17) (M.A.No.515/17) (M.A.No.516/17) (M.A.No.517/17) (M.A.No.518/17) (M.A.No.519/17) (M.A.No.520/17) (M.A.No.07/18)	Mousam Deen & Ors. Vs Union of India & 14 Anr.	Mr. Dharamveer Sharma, Adv. for Applicant. Mr. Shafat Rahim, Adv.	
12.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj KumarVerma,Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr.DharamveerSharma,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv.	
13.	Original Application No. 143/2015(CZ) (M.A.No.1066/16)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	FOR COMPLIANCE
FOR HEARING				
14.	Original Application No. 65/2016(CZ)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv.	

			Mr.OmShankarShrivastavaAdv Mr.DharamveerSharma,Adv Ms. Parul Bhadoria, Adv. Mr. Shushil Taparia, Adv.	
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Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date:17th April, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 09/2018(CZ) (M.A.No.38/17)	Shabista Zaki Vs State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
2.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
3.	Review Application No. 11/2017(CZ) in O.A.No. 93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 104/2017(CZ) (M.A.No.464/17)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	
6.	Appeal No. 40/2017(CZ) (M.A. No.507/17)	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv.	
7.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of M.P. & Ors.	Mr. DharamveerSharma,Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria,Adv. Mr. Akash Ambedkar, Adv.R-3	
FOR HEARING				
8.	Appeal No. 07/2016(CZ)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
FOR COMPLIANCE				
9.	Original Application No. 337/2014(CZ)	Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Ms. Parul Bhadoria, Adv.	

	(M.A.No.447/17)		Mr. Sachin K. Verma, adv. Mr. Vivek Choudhary, Adv.	
10.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Ms. Zubia Sajid, Adv.	
11.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	
12.	Original Application No. 127/2013(THC) (M.A.No.343/17) (M.A.No.538/17) (M.A.No.12/18) (M.A.No.27/18) (M.A.No.32/18) (M.A.No.33/18)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr.SandeepSingh,Adv.(RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv. Mr. Arvind Soni, Adv.	
13.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
14.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date:18th April, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 08/2018(CZ)	Suraj Pagare & Anr. Vs State of M.P. & 5 Ors.	Mr. Varun Raj Nair, Adv.	
AFTER NOTICE				
2.	Original Application 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vs. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv.	
FOR COMPLETION OF PLEADING				
3.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Dept., MP	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 77/2017(CZ) (M.A.No.488/17)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	
6.	Original Application No. 141/2017(CZ)	Anas Ali Vs BMC & 4 Ors.	Mr. Varun Raj Nair, Adv.	
7.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp.& Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
9.	Original Application No. 88/2016(CZ) (M.A.No.380/17) (M.A.No.445/17) (M.A.No.529/17)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 34/2015(CZ)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika	Ms. Arushi Chauhan, Adv.	

		Nigam, Raipur & Ors		
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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 19th April, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 107/2017(CZ)(THC) (W.P.No.5203/09) (M.A.No.03/18)	Purushottam Das Yadav & Ors. Vs State of M.P. & Ors.	Mr. Aashish Trivedi, Adv. for Petitioner Mr. Qasim Ali, Adv.	
FOR COMPLETION OF PLEADING				
2.	Original Application No. 105/2017(CZ)(THC) (W.P.No.1219/98)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. P.G.Najpande, Adv. for Petitioner Mr. Qasim Ali, Adv. Mr. Prabhat Kumar Yadav, Adv. Mr. Balkrishna Dav, Adv.	
3.	Original Application No. 108/2017(CZ)(THC) (W.P.No.19193 /14)	Akhtar Dairy Vs State of M.P. & Ors.	Mr. Vasant Roland Daniel, Adv. for Petitioner Mr. Qasim Ali, Adv.	
4.	Original Application No. 109/2017(CZ)(THC) (W.P.No.19466 /14)	Amar Nath Yadav Vs State of M.P. & Ors.	Mr. Manoj Kumar Sharma, Adv. for Petitioner Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
5.	Original Application No. 110/2017(CZ)(THC) (W.P.No.19470/14)	Mahesh Ojha Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Qasim Ali, Adv.	
6.	Original Application No. 111/2017(CZ)(THC) (W.P.No.19581/14)	Wahid Dairy Farm Vs State of M.P. & Ors.	Mr. A Usmani, Adv.	
7.	Original Application No. 114/2017(CZ)(THC) (W.P.No.19588/14)	Gulshan Dairy Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv.	
8.	Original Application No. 117/2017(CZ)(THC) (W.P.No.19589/14)	Munna Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
9.	Original Application No. 118/2017(CZ) (W.P.No.19732/14)	Vikram Singh Chouhan Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
10.	Original Application No. 119/2017(CZ)(THC) (W.P.No.16481/15)	Jagdev Singh Thakur Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Ms. Parul Bhadoria, Adv.	
11.	Original Application No. 120/2017(CZ)(THC)	Hargovind Yadav Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	

	(W.P.No.3672/16)			
12.	Original Application No. 121/2017(CZ)(THC) (W.P.No.6687/16)	Pawan Kumar Rajak Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv. Mr. PrabhatKumarYadav,Adv. Mr. R.S. Yadav, Adv. Mr. Rahul, Adv. Mr. Aditya Upadhyay, Adv.	
13.	Original Application No. 122/2017(CZ)(THC) (W.P.No.13787/16)	Jabalpur Pashupalak Evam Dugdha Utpadak Kushan Mahasang Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	
14.	Original Application No. 125/2017(CZ)(THC) (W.P.No.7870/17)	Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.	Mr. A.M. Trivedi, Adv. Mr. Pankaj Tiwari, Adv. Mr. Qasim Ali, Adv.	
15.	Original Application No. 126/2017(CZ)(THC) (W.P.No.7920/17)	Bujan Yadav Vs State of M.P. & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Qasim Ali, Adv.	
16.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) (M.A.No.498/17)	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
17.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay,Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadoria Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
18.	Original Application No. 106/2015(CZ) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv	
FOR COMPLIANCE				
19.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastav,Adv.	
20.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava,Adv	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 20th April, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
2.	Original Application No. 10/2018(CZ)	National Centre for Human Settlements and Environment Vs State of M.P. & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
AFTER NOTICE				
3.	Original Application No. 148/2017(CZ)	Alok Dubey Vs State of Chhattisgarh & 4 Ors.	Mr. Ritwik Dutta, Adv. Mr. I.B.Shastri, Adv. Mr. Siddarth chouhan, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 117/2016(CZ) (M.A.No.457/17)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 112/2017(CZ)(THC) (W.P.No.19582/14)	M/s Janta Dairy Farm Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	
6.	Original Application No. 113/2017(CZ)(THC) (W.P.No.19583/14)	Janakraj Khatri Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	

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